NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 3(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Nilin Gupla Advocate Responder No. 1

2. VIVEX MALIK Advocate Responder No. 1

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given one week's time as last chance to file the written submissions.

List on 27.10.2016 for orders.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)